

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3363
ANSWERED ON:23.08.2011
PRICE OF SUGARCANE
Sardinha Shri Francisco

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any proposal to hike the Fair and Remunerative Price (FRP) of sugarcane for the ensuing sugar season;
- (b) if so, the details thereof;
- (c) whether the actual price of sugarcane differs from the Statutory Minimum Price and the FRP; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam.

(b): Does not arise.

(c) & (d): The Sugarcane (Control) Order, 1966 provides for payment of an 'agreed price' by the sugar mill to the farmers, which necessarily has to be equal or higher than Fair & Remunerative Price (FRP) and can be fixed as mutually consented to between the farmers and the mills. State Governments of many sugar producing states are announcing State Advised Price (SAP) which is higher than FRP fixed by the Government of India. A compilation of SAP in various states, and FRP in the last sugar season is annexed herewith.